

(a) the number of Indians arrested for espionage during the last three years;

(b) whether some of them were the officers of the All India Services and Indian Foreign Service;

(c) if so, the details thereof;

(d) the names of the countries for which they were spying; and

(e) the details of persons arrested on charges of spying in India during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) According to available information, 138 Indians were arrested for espionage/suspected espionage during the last three years.

(b) No, Sir.

(c) Does not arise.

(d) and (e). It will not be in public interest to disclose further details in this regard.

[*English*]

#### **Telephone Connection to Aizawl Centre of Doordarshan**

1688. SHRI MANIK SANYAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Aizawl Centre of Doordarshan does not have a telephone connection; and

(b) if so, whether a telephone connection is proposed to be provided for the Kendra soon from security point of view?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Two telephone connections have been provided at the TV transmitting station at Aizawl.

#### **Right to work**

1689. SHRI NATHU SINGH:  
SHRI S.B. THORAT:  
SHRI C.P. MUDALA  
GIRIYAPPA:  
SHRI YAMUNA PRASAD  
SHASTRI:  
SHRI V. KRISHNA RAO:  
SHRI MADHAVRAO  
SCINDIA:  
SHRI PARASRAM  
BHARDWAJ:  
SHRI A.K. ROY:

Will the PRIME MINISTER be pleased to state:

(a) the present policy of the Government on 'Right to Work';

(b) whether the Committee appointed on 'Right to Work' has since submitted its report;

(c) if so, the salient features thereof; and

(d) the action taken by the Government thereon and the time by which the Bill is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). The Committee constituted on Right to Work in pursuance of the recommendation of National Development Council has not submitted its report so far.

(c) and (d). Do not arise.

[*Translation*]

**Security personnel killed in riots**

1690. SHRI R.L.P. VERMA: Will the PRIME MINISTER be pleased to state the number of security personnel killed in communal riots and the amount of compensation paid to them State-wise/Union Territory-wise during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The information is being collected and will be laid on the table of the House as soon as possible.

[*English*]

**Uneducated, Matriculates, Graduates  
and Unemployed persons**

1691. SHRI PHOOL CHAND  
VERMA:  
DR. LAXMINARAYAN  
PANDEYA:

Will the PRIME MINISTER be pleased to state:

(a) the number of uneducated, matriculates, graduates, unemployed persons in rural and urban areas separately as on 1 January, 1988, 1989 and 1990 and also as on 1 December, 1990;

(b) the employment generated for each category in each of the above periods;

(c) the overall backlog of the unemployed as on the above dates;

(d) the short-term and long-term measures being adopted in this regard; and

(e) whether the Government propose some radical decisions to meet this problem and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Available information relates to persons registered with the Employment Exchanges, all of whom are not necessarily unemployed. The same is shown below:-